

The High Court of Kerala

Kochi- 682 031
Dated- 14.11.2017

Proceedings

High Court establishment- filling up the vacancies of Private Secretary to Judge, High Court- orders issued.

Read : 1. Rule 21 of the Kerala High Court Service Rules, 2007.
2. G.O.(Ms) No.206/2017/Home dated 7.10.2017.

Order No.A5-43891/2015

The existing vacancies of Private Secretary to Judge in the High Court are filled up on temporary basis under the Rule read (1) above as follows:

Smt.Sijitha Sivadas, Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate on temporary basis in the additional post of Private Secretary to Judge sanctioned as per the Government Order read (2) above. Smt.Sijitha Sivadas will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt.Latha C.S., Personal Assistant (Selection Grade) to Judge, and will assume charge as Private Secretary to Judge, High Court, forthwith.

Sri.K.V.Shaji, Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate on temporary basis in the additional post of Private Secretary to Judge sanctioned as per the Government Order read (2) above. Sri.K.V.Shaji will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt.Bindu K.Nair, Personal Assistant (Selection Grade) to Judge, and will assume charge as Private Secretary to Judge, High Court, forthwith.

Smt.Deepa A.C., Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate on temporary basis in the additional post of Private Secretary to Judge sanctioned as per the Government Order read (2) above. Smt.Deepa A.C., will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt.Beena O.K., Personal Assistant (Selection Grade) to Judge, and will assume charge as Private Secretary to Judge, High Court, forthwith.

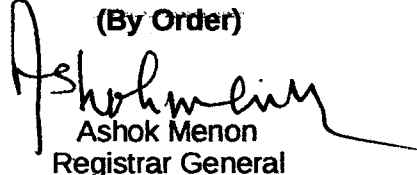
Smt.Shanimole M.P., Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000

p.t.o

with compensatory allowance at the same rate on temporary basis in the additional post of Private Secretary to Judge sanctioned as per the Government Order read (2) above. Smt. Shanimoie M.P., will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt. Jaleela M.A., Personal Assistant (Selection Grade) to Judge, and will assume charge as Private Secretary to Judge, High Court, forthwith.

Smt. Reby Varughese, Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate on temporary basis in the additional post of Private Secretary to Judge sanctioned as per the Government Order read (2) above. Smt. Reby Varughese, will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt. Latha N., Personal Assistant (Selection Grade) to Judge, and will assume charge as Private Secretary to Judge, High Court, forthwith.

Smt. Jyothy G., Personal Assistant (Selection Grade) to Judge, High Court in the scale of pay of Rs.39500-83000 with compensatory allowance of Rs.700/- per month is promoted as Private Secretary to Judge, High Court in the scale of pay of Rs.45800-89000 with compensatory allowance at the same rate on temporary basis in the additional post of Private Secretary to Judge sanctioned as per the Government Order read (2) above. Smt. Jyothy G., will hand over the charge of Personal Assistant (Selection Grade) to Judge, High Court to Smt. Shibina S., Personal Assistant (Selection Grade) to Judge, and will assume charge as Private Secretary to Judge, High Court, forthwith.

(By Order)

Ashok Menon
Registrar General

To

The persons concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (7 copies)
The Sub Treasury Officer, Ernakulam
The Private Secretary to the Chief Justice, High Court
The Personal Assistant to the Chief Justice, High Court
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration), High Court
The I.T. Section, High Court **(for publishing in the High Court website.)**
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File.